

Title: Need to formulate a comprehensive social welfare schemes for the benefit of tribal population in the country.

14.36 hrs.

*The Lok Sabha re-assembled after Lunch at
thirty-six minutes past Fourteen of the Clock.*

(Shri Pawan Kumar Bansal in the Chair)

MATTERS UNDER RULE 377

MR. CHAIRMAN : The House will now take up Item No. 12 of today's Revised List of Business, namely, Matters under Rule 377. Shri Madhu Goud Yaskhi.

SHRI MADHU GOUD YASKHI (NIZAMABAD): Sir, with your permission, I want to invite the attention of the Government towards the unabated incidents of exploitation and harassment of the tribal population in the country, which is also one of the reasons for spreading naxalism in the country.

Despite legal provisions and welfare schemes, the Scheduled Tribes population in the country still remain alienated from the National mainstream. The tribal people, particularly the youth, in the absence of any constructive support from the Government are taking to naxalism. I urge upon the Government to bring forward a comprehensive policy document envisaging social welfare schemes including provision of wage employment; institutional credit; school education; health facilities; land allotment; housing; in a nutshell, better living conditions with basic minimum amenities for the tribals.

There is also a need to ensure effective implementation and monitoring mechanism for all the welfare schemes being implemented for the tribals. The land of the tribals from which they have been alienated should be restored to them

immediately. Such an action on the part of the Government would build confidence in the tribal population, help bring them in the National mainstream, and would also help the Government to effectively address the naxal problem.